

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 66(ND)/2013
CA NO.

CORAM:

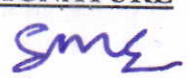
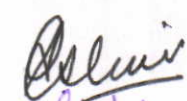
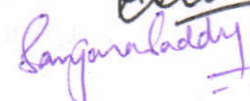
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY: M/s. Rademadan Holdings Ltd.
Vs.
M/s. International Trade Expo Center Ltd. &ors.

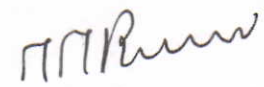
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Gaurav M. Libekar	Advocate	Petitioner	
2.	Niraj Kr. Gupta	Advocate	Petitioner	
3.	Abhinav Hansaria	Adv	Respondent	
4.	SANJANA SADDY	Adv	Respondent	

Order

Ld counsel for the respondents states that the petitioner has placed certain orders/documents which were filed but are not readily available on record. If that be so, the same be furnished to the Bench Officer within two days.

List for arguments on 26.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)